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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHavan, MEMBER-TECHNICAL**

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/127/2016

NAME OF THE PETITIONER(S)

: R. Jeyapaal

NAME OF THE RESPONDENT(S)

: M/s Arjuna Engineering Private Limited & 2 others

UNDER SECTION

: 397/398 402 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. A. ROLARASU

Law association Sec
Building High Court
1st Floor Chennai - 600
for Respondents 1-3.



2. P. P. VIKRAM

Counsel for Petition



For
R. Jeyapaal.

3. Park Chang Heui

Working Director of
Arjuna Engineering Pvt Ltd WR 7.8.2

ORDER

Mr.P.P.Vikram, Counsel for the petitioner is present. Mr.Arularasu, Counsel for R1 to R3 present along with the Working Director Mr. Park Chang Heiri of R1 company. The Working Director has submitted his arguments along with synopsis and Counsel for the Respondents 1 to 3 has also cited some case laws. Accordingly, final arguments have been completed by the Respondents 1 to 3. Counsel for the Petitioner has submitted that he needs to reply to the arguments submitted by the Respondents and prayed for time. At request, time is enlarged. Put up on 18.07.2017 at 10.30 A.M. for counter arguments.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
Member (Technical)

PAM

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)